

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1743**  
TO BE ANSWERED ON 27.12.2018

**DEVELOPMENT OF TRIBES**

1743. DR. ABHISHEK MANU SINGHVI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the steps taken by Government to measure and monitor the developmental state of Scheduled Tribes in the country;
- (b) whether there is any scheme of categorisation of the tribes based on their developmental stage and if so, the details thereof;
- (c) the schemes launched by Government for upliftment of primitive tribes in the country;
- (d) the funds released and utilised for the development of scheduled tribes during the last two years, State/UT-wise; and
- (e) the steps taken for upliftment of 175 most vulnerable tribes living with pre-agriculture age technologies?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a): The assessment of condition of Scheduled Tribes (STs) across the country is made through decennial Census conducted by Office of the Registrar General, India, large scale sample surveys conducted by National Sample Survey Office (NSSO), Ministry of Statistics & Programme Implementation, various surveys conducted by Ministry of Health & Family Welfare, Agricultural Census conducted by Ministry of Agriculture & Farmers Welfare, etc. Further, Ministry of Tribal Affairs has taken various steps for monitoring progress of implementation of schemes / programmes for the development of the ST population. These include:-

- The primary responsibility of monitoring and control over the performance of the schemes / programmes is that of the State Governments. However, meetings / conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes / programmes, and reviewing the physical and financial progress. Officers while visiting States / UTs also ascertain the progress of implementation of various schemes / programmes of the Ministry of Tribal Affairs.
- Utilization Certificates are insisted upon as a pre-requisite for further release of funds.
- Progress reports regarding the status of implementation of schemes are obtained.
- For monitoring of Scheduled Tribe Component (STC) funds of Central Ministries based on the framework and mechanism designed by NITI Aayog, an online monitoring system has been put in place with web address <https://stcmis.gov.in/>. The framework envisages monitoring of allocations for welfare of STs under the schemes, monitoring of expenditure vis-à-vis allocations, monitoring of physical performance and outcome monitoring. The framework also envisages to capture location wise details to ensure accountability and targeted spending. Further, nodal officer has been nominated in the line Ministries / Departments for coordination and monitoring.
- Mandatory Annual Inspection of NGO projects by District Authorities.

(b) to (e): The Ministry is implementing one scheme “Development of Primitive Tribes Groups (PVTGs)” for the welfare of primitive tribes. These groups i.e, PVTGs among Scheduled Tribes have declining or stagnant population, low level of amongst the most vulnerable sections of society and have not attained significant level of social and economic development and generally inhabit remote localities having poor infrastructure. Thus, it becomes necessary to allocate adequate funds from Central Sector/ Centrally Sponsored and State Plan schemes for the socio-economic development of PVTGs. The scheme covers 75 identified Particularly Vulnerable Tribal Groups among Scheduled Tribes in 18 States/ UT of Andaman & Nicobar Islands. The scheme is flexible as it enables the States to focus on areas that they consider is relevant to PVTGs and their socio-cultural environment. Activities under it include housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including Janshree Beema Yojana. The funds are released to States/UT in accordance with the annual programme proposed for a particular financial year. No earmarking of funds is done on the basis of tribes. The funds are sanctioned to the State Government on submitting their annual Conservation-cum-Development (CCD) Plan before the Project Appraisal Committee (PAC) in the Ministry for appraisal and approval.

Statements indicating funds released and utilized State/UT wise under different schemes of Ministry of Tribal Affairs during the last two years are attached as **Annexure**.

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**Statement showing fund released and Utilization reported under Article 275(1) of Constitution in last two years (as on 24.12.2018)****(Rs. in lakh)**

S.No	State	2016-17		2017-18	
		Total Released	Utilization Reported	Total Released	Utilization Reported
1	Andhra Pradesh	2869.43	2869.43	4591.11	757.26
2	Arunachal Pradesh	6580.53	6580.53	8378.82	3324.68
3	Assam	844.12	0.00	0.00	0.00
4	Bihar	1467.58	1433.88	991.89	0.00
5	Chhattisgarh	10488.52	9528.97	10964.49	10889.52
6	Goa	450.00	5.54	103.00	0.00
7	Gujarat	9739.02	9739.02	11384.08	6504.78
8	Himachal Pradesh	1595.87	1595.87	2074.70	1995.53
9	Jammu & Kashmir	3539.66	156.77	3049.06	0.00
10	Jharkhand	9489.38	4346.09	12386.93	2154.61
11	Karnataka	4664.00	2889.95	5881.74	2086.35
12	Kerala	695.58	412.86	803.17	0.00
13	Madhya Pradesh	14971.43	14971.43	22399.48	4587.92
14	Maharashtra	11536.53	11536.53	13862.24	2572.45
15	Manipur	1694.40	1694.40	2308.80	2308.80
16	Meghalaya	1576.21	536.36	3603.40	350.00
17	Mizoram	1927.49	1927.49	2504.41	2504.41
18	Nagaland	6368.00	6368.00	4434.11	0.00
19	Odisha	11954.96	11954.96	15995.30	2900.00
20	Rajasthan	10341.39	10341.39	10240.58	2048.12
21	Sikkim	1147.00	845.23	405.30	354.48
22	Tamil Nadu	798.24	798.24	378.00	0.00
23	Telangana	3608.05	3608.05	5015.32	0.00
24	Tripura	1280.99	1280.99	2040.99	730.80
25	Uttar Pradesh	1138.62	0.00	189.00	0.00
26	Uttarakhand	0.00	0.00	1577.56	262.68
27	West Bengal	5814.37	5814.37	5376.51	1133.48

**Statement showing fund released and Utilization Reported under Scheme of “Development of Primitive Tribes Groups” (PVTGs) (as on 24.12.2018)**

**(Rs. in lakh)**

S.No	State/UT	2016-17		2017-18	
		Released	Utilized Reported	Released	Utilized Reported
1	Andhra Pradesh	5105.00	5105.00	2076.00	1557.00
2	Andaman & Nicobar island	100.00	0.00	200.00	0.00
3	Bihar	342.87	0.00	295.91	0.00
4	Chhattisgarh	1230.00	1230.00	1089.50	817.50
5	Gujarat	779.12	125.02	390.67	228.63
6	Jharkhand	3120.00	3120.00	2043.75	1818.67
7	Karnataka	136.00	136.00	467.00	467.00
8	Kerala	100.00	0.00	62.00	0.00
9	Madhya Pradesh	10460.40	9950.40	8232.46	7905.72
10	Maharashtra	2077.00	2077.00	1226.25	1226.25
11	Manipur	329.00	329.00	195.00	195.00
12	Odisha	1379.00	1379.00	1297.00	548.31
13	Rajasthan	1331.00	1331.00	1038.00	833.31
14	Tamil Nadu	3055.00	2742.80	1770.75	0.00
15	Telangana	1139.00	1139.00	778.00	434.50
16	Tripura	2250.00	1529.81	2305.00	229.98
17	West Bengal	574.00	574.00	330.75	330.75
18	Utrakhand	292.48	292.48	130.00	130.00
19	Uttar Pradesh	0.00	0.00	17.96	0.00

**(Rs. in lakh)**

S. No.	Name of Scheme	2016-17	2017-18
1.	Support of Tribal Research Institutes (TRIs)	1510.96	7900.00
2.	Tribal Festivals, Research Information and Mass Education	469.04	402.00

**Details of Funds released under the Scheme of Grant- in-Aid to Voluntary organisations working for the Welfare of Scheduled Tribes.**

**(Amount in Rs)**

<b>Sl.No.</b>	<b>Name of the State</b>	<b>2016-17</b>	<b>2017-18</b>
1	Andhra Pradesh	16058361	17673320
2	Arunachal Pradesh	45605089	60523973
3	Assam	13766060	17077370
4	Chhattisgarh	6596669	7536088
5	Gujarat	11193835	7314906
6	Himachal Pradesh	27733860	25109636
7	Jharkhand	40575895	96628728
8	Jammu & Kashmir	0	1968601
9	Karnataka	38909904	24493869
10	Kerala	11355052	6655688
11	Madhya Pradesh	15278404	11921282
12	Maharashtra	20295458	37748141
13	Manipur	39406207	26428954
14	Meghalaya	60692770	69770760
15	Mizoram	4016475	5589524
16	Nagaland	0	3079598
17	Odisha	45737410	116896969
18	Rajasthan	6783268	1449967
19	Sikkim	5205330	9081202
20	Tamil Nadu	3891019	28049531
21	Telangana	63786629	7676131
22	Tripura	6602040	3261804
23	Uttrakhand	11263873	3742689
24	Uttar Pradesh	3448897	6743175
25	West Begnal	31533450	93743775
26	Delhi	907171	1714742

**Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts**

**(Amount in Rs)**

<b>S. No.</b>	<b>State</b>	<b>2016-17</b>	<b>2017-18</b>
1	Andhra Pradesh	27094085	111723355
2	Arunachal Pradesh	0	3764528
3	Chhattisgarh	3963499	3711971
4	Gujarat	285792943	151247653
5	Madhya Pradesh	42004939	32520606
6	Maharashtra	15838410	14986427
7	Odisha	192941396	110218151
8	Rajasthan	14877810	2513350
9	Telangana	71975792	32190954

**Details of Funds released under the Scheme of Vocational Training in Tribal Areas.**

**(Amount in Rs)**

<b>S. No.</b>	<b>Name of the State</b>	<b>2016-17</b>	<b>2017-18</b>
1	Assam	9300000	18309335
2	Karnataka	0	5960000
3	Madhya Pradesh	0	8308629
4	Meghalaya	0	5933200
5	Nagaland	2448000	0
6	Tamil Nadu	3120000	6155000

**Details of Tribal Sub - Plan (TSP) Allocation and Expenditure by different State Governments under State Tribal Sub – Plan**

**(Rs. in crore)**

S.No.	State/U.T	Annual plan 2016-17			Annual plan 2017-18		
		Total State plan Outlay	TSP Allocation	TSP Expenditure	Total State plan Outlay	TSP Allocation	TSP Expenditure
1	Andhra Pradesh	56057.14	3099.96	2446.46	65208.1	3528.75	3360.48
2	Assam	N.R.	N.R.	0	8754.32	1349.72	1327.83
3	Bihar	71501.84	982	603.99	70316	1091.5	838.83
4	Chhattisgarh	51993.91	16560.3	12435.5	62462.97	20237.22	15457.13
5	Goa	491.8	46.35	28.4	773.8	30.33	24.06
6	Gujarat	85558	10267	9066.02	172179.24	12559.33	11056.64
7	Himachal Pradesh	5200	468	468	5700	513	N.R.
8	Jammu & Kashmir	N.R.	N.R.	N.R.	N.R.	N.R.	N.R.
9	Jharkhand	37065.34	16304.95	14935.26	44502.61	18092.7	14627.2
10	Karnataka	85375.33	5631.67	5102.3	111472	8195	7726.15
11	Kerala	24000	683	N.R.	26500	751	N.R.
12	Madhya Pradesh	75189	10906.92	8383.65	104358.17	25862.15	21784.54
13	Maharashtra	56997	5357.71	4957.71	77184	6754	6162.93
14	Manipur	N.R.	N.R.	0	N.R.	N.R.	0
15	Odisha	50200	11269.65	8153.23	55970	12564.56	12129.41
16	Rajasthan	95052.95	13595.32	11764.68	86094.45	12896.43	11098.35
17	Sikkim	1574	819	819	N.R.	N.R.	8.5
18	Tamil Nadu	60610	722.36	692.59	54564.19	607.5	317.79
19	Telangana	67630.73	6171.15	3139.17	88038.8	8165.87	5863.25
20	Tripura	5856.64	2399	2000.77	5572.93	2677.76	N.R.
21	Uttar Pradesh	136667.41	286.44	221.57	426453.81	577.77	353.44
22	Uttarakhand	16933.53	462.43	227.3	42798.31	424.59	286.61
23	West Bengal	57595.36	5262.54	3711.51	60013.89	5039	4410

N.R. – Not Reported

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